

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 450/2016

IN THE MATTER OF:

Dwight Gary Gibbs @ Dev Arata Dasa & Anr.
v.
Registrar of Companies & Ors.

.....Petitioners

.....Respondents

SECTION : UNDER SECTION 560(6)

Order delivered on 05.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) : Mr. Sanjay Mishra & Mr. Geetesh Meena, Advocates

For the ROC Delhi : Mr. Manish Raj, Company Prosecutor
/RD (NR) Delhi

ORDER

Part heard for 13.09.2017



(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT



(DEEPA KRISHAN)
(MEMBER TECHNICAL)

05.09.2017
Vineet